

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal. No.136 of 2012 &
I.A. No. 253 of 2012**

Dated : 3rd December, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Wardha Power Co. Ltd.

Appellant(s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr.**

Respondent(s)

Counsel for the Appellant(s):

**Mr. Sanjay Sen
Mr. Hemant Singh**

Counsel for the Respondent(s):

**Ms. Deepa P. Chawan
Ms. Ramni Taneja
Ms. Kiran Gandhi for R.1**

ORDER

We have heard the learned counsel for the Appellant.

Post the matter on **18.12.2012** for making further
submissions.

**(Rakesh Nath)
Technical Member
ak/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**